

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.122  
(MP) CP(IB) 68 of 2020

**Proceedings under Section 9 of IBC, 2016**

**IN THE MATTER OF:**

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

**Order delivered on 18/08/2023**

**Coram:**

Mahendra Khandelwal, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Ld. Adv. Mr. Manish Kaushik & Ld. Adv.  
Mr. Ajit Johar

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

**ORDER**

Due to the paucity of time, the matter could not be heard.

List the matter on **12.10.2023**.

Sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Neeraj/Narendra

Sd/-

**MAHENDRA KHANDELWAL**  
**MEMBER (JUDICIAL)**